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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH; JODHPUR.**

**Original Application No. 288/2005**

**Date of decision: 14.10.2005**

**Hon'ble Mr. J.K Kaushik, Judicial Member.**

Narendra Shreemali/ S/o Shri Madan Lal Shreemali, aged 32 years, resident of 3 KH 18, Pawanpuri, Bikaner, Official Address: Postal Assistant, System Manager, Head Post Office, Bikaner.

Applicant.

Rep. By Mr. H S Shekhawat: Counsel for the applicant.

**VERSUS**

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1. Union of India through the Secretary, Ministry of Communication, Sanchar Bhawan, New Delhi.
  2. The Director Postal services, Western Region, Rajasthan, Jodhpur.
  3. The Post Master General, Western Region, Rajasthan, Jodhpur.
  4. The Chief Dak Pal, Main Post Office, Bikaner.
  5. The Superintendent of Post Offices, Bikaner.

: Respondents.

None present for the respondents.

**ORDER**

**Per Mr. J K Kaushik, Judicial Member.**

Heard the learned counsel for the applicant. None present for the respondent Nos. 2 & 3 despite due service. There is no intimation regarding dasti service on respondent Nos. 1, 4 & 5.

2. The learned counsel for the applicant states that in this case some relevant documents could not be incorporated but for proper adjudication of this case the same are relevant. He has also submitted that inadvertently certain additional grounds have also been left out. In this view of the matter, he has been instructed
- [Signature]*

by the applicant to withdraw this O.A with liberty to file fresh O.A. Therefore the O.A is dismissed as withdrawn. The applicant shall have liberty to file fresh O.A in the same issue by incorporating all the relevant informations, if he is so advised.

  
*J K Kaushik*  
( J K Kaushik )  
Judicial Member.

jsv

Copy received  
Praveen Choudhary 20/10/05  
for  
R.S. Saluja

Part II and III destroyed  
in my presence on 20/01/14  
under the supervision of  
Section Officer ( ) as per  
order dated 18/12/2013  
20/1/14  
Section Officer (Record)

Copy of order sent  
to AP, to RR by Speed  
Post Regd AP  
Vidya 361 to 365

CB 21-10-05